

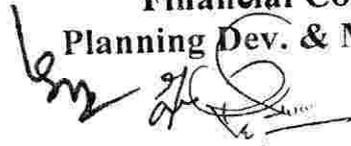


Union Territory of Jammu & Kashmir.
Planning, Development and Monitoring Department
Civil Secretarial J&K.

NOTIFICATION
Jammu **11th** -08-2025

S.O**208** :-In exercise of the powers conferred by Clause (I) of Rule 8 of the Census Rules, 1990, the Government of Jammu and Kashmir hereby republish the Notification S.O. 2681(E) dated 16th June, 2025 issued by the Registrar General and Census Commissioner, India, Ministry of Home Affairs, New Delhi published in the Gazette of India Extraordinary, appended to this notification for information of General public.

By order of the Government of Jammu and Kashmir.


Financial Commissioner (ACS)
Planning Dev. & Monitoring Department


No. PDMD-PFD/21/2021-02-PDMD

Dated: **11-08-2025**

Copy to the:-

1. Regional General and Census Commissioner, India, NDCC Building-II, Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General Police J&K.
4. Registrar General , High Court of Jammu & Kashmir and Ladakh.
5. All Administrative Secretaries to Government J&K.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu / Kashmir.
8. Director General , IMPARD , J&K.
9. Director, Census Operations, J&K.
10. All Head of the Department's J&K.
11. All Deputy Commissioner's. J&K.
12. Director, Information J&K.
13. Director Archives ,Archaeology & Museums.

14. Secretary , J&K legislative Assembly.
15. General Manager ,Govt. Press, Jammu/Kashmir.
16. Private Secretary to the Hon'ble Lieutenant Governor, UT of J&K.
17. Private Secretary to the Hon'ble Chief Minister UT of J&K.
18. Private Secretary to the Chief Secretary, UT of J&K.
19. Pvt. Secretary to the FC (ACS), PD&MD UT of J&K.
20. Stock file/Website PD&MD.